

**NATIONAL COMPANY LAW TRIBUNAL
HYDERABAD BENCH
COURT HALL NO:II**

121

SPECIAL BENCH(Video Conference)

**CORAM: HON'BLE MADAN BHALCHANDRA GOSAVI – MEMBER JUDICIAL
HON'BLE VEERA BRAHMA RAO AREKAPUDI-MEMBER TECHNICAL**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,
HYDERABAD BENCH, HELD ON 12.08.2021 AT 12:30 PM THROUGH VIDEO CONFERENCE**

TRANSFER PETITION NO.	
COMPANY PETITION/APPLICATION NO.	IA No.250/2021 in CP(IB) No.160/9/HDB/2020
NAME OF THE COMPANY	Tirumala Venkateshwara Paper and Board Pvt Ltd
NAME OF THE PETITIONER(S)	GP Harmon Recycling LLC
NAME OF THE RESPONDENT(S)	Tirumala Venkateshwara Paper and Board Pvt Ltd
UNDER SECTION	9 of IBC

Counsel for Petitioner(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature

Counsel for Respondent(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature

ORDER

Learned counsel for the Operational Creditor appeared. Learned counsel for the Corporate Debtor appeared. Corporate Debtor to file counter within a week by giving copy thereof to the other side. The Operational Creditor to file rejoinder within a week thereafter by giving copy to the Corporate Debtor. The matter to come up for further consideration on 22.09.2021.

-Sdt-

**MEMBER
(TECHNICAL)**

Karim

-Sdt-

**MEMBER
(JUDICIAL)**